COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 283 OF 2015

Dated: 11th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Nabha Power Ltd. ... Appellant(s)

Vs.

Punjab State Power Corporation Ltd. & Anr.. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Abhishek Kumar Ms. Himangini Mehta

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri Ms. Neha Garg for R-1

Mr. Sakesh Kumar for R-2

<u>ORDER</u>

List this matter for hearing on <u>12.04.2018</u> (On Top of the Board), as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

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